GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:400 ANSWERED ON:26.02.2013 SECURITY TO JOURNALISTS Choudhry Smt. Shruti

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government provides security to the journalists/media persons on the basis of their threats perception;
- (b) if so, the basis and parameters for providing security to journalists/ media persons;
- (c) whether a number of journalists/media persons have demanded security for them in order to discharge their duties effectively;
- (d) if so, the details of such requests received during each of the last three years and the current year; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (c): Provision of security to an individual is primarily the responsibility of the State Government in whose jurisdiction such individual ordinarily resides.

Security is provided strictly on the basis of threat assessment made by the Security Agencies. There is no separate categorization of protectees as journalists/media persons, although individual journalists/media persons are also among those who apply for security cover.

- (d): Information is being collected and will be laid on the Table of the House.
- (e): Representations from all individuals, including journalists/media person, are referred to security agencies for assessment of their threat. Thereafter, appropriate advisories are issued to the concerned State Governments/Police to provide security as per threat assessment.